

(a) whether compensation to all those who have been affected by the Bhakra Dam Project has been made; and

(b) if so, the total amount that has been paid?

The Minister of State in the Ministry of Irrigation and Power (Shri Alagesan): (a) Compensation has been paid to all the persons affected by the Bhakra Dam Project except those who have appealed to Civil Courts for enhancement of compensation offered to them or those who have not so far come forward to receive payment.

(b) Rs. 2,99,01,758.

Rates of Electricity in Delhi

1209. Shri D. C. Sharma: Will the Minister of Irrigation and Power be pleased to state the progress made in the matter of having uniform rates for light and fans, domestic power and industrial power in the Union Territory of Delhi?

The Minister of State in the Ministry of Irrigation and Power (Shri Alagesan): The question whether the rates being charged by the New Delhi Municipal Committee can be brought down to the level of those in force in the area served by the Delhi Electric Supply Undertaking is under examination. A Committee was appointed to examine the financial operations of the Electricity Department of the New Delhi Municipal Committee. Its report is awaited.

Narela and Shahdara in the Union territory of Delhi are served by private licensees. As their cost of generation and supply of electricity is higher than that of the Delhi Electric Supply Undertaking, they cannot be forced to adopt the rates charged by the latter.

Rickshaw Pullers, Society

1210. Shri D. C. Sharma: Will the Minister of Community Development, Panchayati Raj and Co-operation be pleased to state:

(a) whether a rickshaw pullers' society will be established in Delhi;

(b) if not, the reasons therefor; and

(c) the extent and nature of financial assistance contemplated?

The Deputy Minister in the Ministry of Community Development, Panchayati Raj and Co-operation (Shri Shyam Dhar Misra): (a) There are already four rickshaw pullers' co-operative societies in Delhi.

(b) The question does not arise.

(c) Delhi Administration have proposed to give financial assistance to one society as per approved pattern according to which a sum of Rs. 20,000 may be given as loan for purchase of rickshaws and a sum of Rs. 900 as subsidy towards managerial expenses to a society.

Consumption of Electricity in Punjab

1211. Shri D. C. Sharma: Will the Minister of Irrigation and Power be pleased to state:

(a) the *per capita* consumption of electricity in Punjab as on the 1st August, 1962; and

(b) the reasons for such low consumption?

The Minister of State in the Ministry of Irrigation and Power (Shri Alagesan): (a) and (b). The figures in respect of *per capita* consumption as on 1st August, 1962, have not yet been compiled. The *per capita* consumption in Punjab during 1961-62 was about 62.8 kWh, which was higher than that of most of the other States.